

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †3643
TO BE ANSWERED ON 10.12.2019**

RVY FOR DISABLED PERSONS

†3643. SHRI SUNIL KUMAR PINTU:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government is considering to cover all the disabled persons apart from Senior Citizens under the Rashtriya Vayoshri Yojana (RVY) as there are large number of such young persons and children belonging to BPL category across the country particularly those who are living in flood affected areas like Sitamarhi and Sheohar of Bihar;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

(a) & (b): A Central Sector Scheme namely 'Rashtriya Vayoshri Yojana' (RVY) is being implemented by D/oSJE (M/oSJE) with an objective to provide to senior citizens, belonging to BPL category and suffering from age-related disabilities/ infirmities, with such physical aids and assisted living devices which can restore near normalcy in their bodily functions.

D/oEPwD of M/oSJE is implementing 'Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP)' Scheme under which aids and assistive devices are distributed to eligible Divyangjan for their physical, social, psychological and economic empowerment. Persons with disabilities fulfilling following conditions would be eligible for assistance under ADIP Scheme:

- i). An Indian citizen of any age.
- ii). Holds a 40% Disablement Certificate.
- iii). Has monthly income from all sources not exceeding Rs. 20,000/- per month.
- iv). In case of dependents, the income of parents/guardians should not exceed Rs. 20,000/- per month.
- v). Who have not received assistance during the last 3 years for the same purpose from any source. However, for children below 12 years of age, this limit would be one year.

(c): Does not arise.
